Incentives to Farmers Affected Due to Acquisition of Land in Chandigarh

1344. SHRI PAWAN KUMAR BANSAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of large scale acquisition of agricultural lands for the development of Chandigarh, a large number of farmers are forced to adopt other professions like dairy farming, poultry farming etc; and

(b) if so the incentives provided or proposed to be provided by the Government to such persons?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JA-COB): (a) and (b) Information is being collected and will be laid on the Fable of the House.

Kidnappings by ULFA

1345. SHRI MOHAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether twelve senior officers of Assam weer kidnapped by ULFA extremists in Assam on July 1, 1991:

(b) if so, whether one Russian Mining Engineer, among those kidnapped Government officers, was killed on July 9 by the ULFA extremists; and

(c) the steps being taken by the Government to eliminate ULFA terrorism in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JA-COB): (a) According to information received from the Govt. of Assam. 14 officials of State Govt., Central Govt. Central Public Undertakings including a Russian Mining Engineer were kidnapped by suspected ULFA extremists on 1.7.91 from different places in the State.

(b) The ULFA, through a Press Release dated 747-91 intimited that the Russian Engineer had been killed by them on 6-7-91 in an encounter.

(c) The Chief Minister of Assam is trying to bring round ULFA to the negotiating table and has offered to talk to them.

Claiming of Responsibility for Assassination of Shri Rajiv Gandhi

1346. PROF. K. V. THOMAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware of a letter from the Member of the Central Committee LTTE published in Sunday Observer, Colombo regarding the killing of Shri Rajiv Gandhi and also a hit list of Indian VVIPs: and

(b) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JA-COB): (a) Yes, Sir.

(b) The contents of the letter were conveyed to the concerned security authorities and they were requested to ensure necessary security arrangements for the Indian VVIPs on the "hit list."

[Translation]

Infiltration of Pak Trained Terrorists

1347. SHRI YASWANTRAO PA-TIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "12 Hajar Ugarvadiyon Ko Pak Sena Ka Prashikshan", appearing in the daily "Hindustan" dated July 12, 1991:

(b) whether some women terrorists have also undergone training: and

(c) if so the steps taken by the Government to combat terrorism in border States and check the infiltration of Pak trained terrorists effectively?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SFIRI M. M. JA-COB): (a) Yes. Sir.

(b) There are no confirmed reports of women terrorists having undergone training.

. (c) Besides, stepping up vigil on the border, dusk to dawn curew has been clamped in the 5 km. belt along the border. Intelligence set up has been beefed up, Disturbed Areas Act and Armed Forces (Special Powers) Act have been enforced in the border districts of J&K and there is better coordination between the Army, Para military Forces and the State Police.

[English]

Condemnation of Acts of Terrorism in Jammu and Kashmir by European Partiament

1348. SHRI RABI RAY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether the European Parliament has unequivocally condemned all acts of terrorism in Jammu and Kashmir: and

(b) if so, to what extent it has helped in the release of hostages and restoration of normalcy in the State?

THE MINISTER OF EXTERNAL AFFAIR (SHRI MADHAVSINH SOLANKI): (a) Yes Sir.

The European Parliament passed a Resolution on 11th July, '91 unequivocally condemning the terrorist actions and kidnappings committed by certain Kashmiri militant groups.

(b) The Foreign hostages had already been released before the passage of the Resolution. The Resolution reflects the growing awareness of and condemnation in Europe of the violence, kidnappings and other terrorist actions perpetrated by the terrorists. The release of the other hostages or improvement in the situation in Jammu & Kashmir has not taken place.

[Translation]

Schemes for Dredging Silted Dams and Tanks

1349. SHRI V. N. SHARMA: Will the Minister of WATER RESOUR-CES be pleased to state:

(a) whether some schemes for dredging the silted dams and large ancient tanks in Uttar Pradesh and Madhya Pradesh are pending with the Union Government:

(b) if so, the details thereof: and

(c) the time by which those are likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHA-RAN SHUKLA): (a) No such schemes are pending with the Union Government.

(b) and (c) Do not arise.

[English]

Constitution of Goa Freedom Fightern Committee

1350. SHRI RAM KAPSE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have received any proposal from the Goa freedom fighters for the formation of a Committee consisting of eminent Goa freedom fighters for redressal of their grievances: and

(b) if so, the details thereof and the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JA-COB: (a) and (b) The former Prime Minister while inaugurating the All India Goa Satyagrahis Conference on 27-4-91 at Panaji, Goa, had stated that a nine member Committee headed by Shri N. G. Gorey and consisting of Prof. Madhu Dundavate. S/Shri Mohan Dharia and Shribhau Liniaye with